

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.172/252/HDB/2017
NAME OF THE COMPANY	Indupuru Jewellers private Ltd & Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Indupuru Jewellers private Ltd & Registrar of Companies, Hyderabad
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.Manpal Reddy for V.Venkat Ram Reddy counsel for petitioner	Advocate	9000655656 manipal.dattula@gmail.com	B.Manpal Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.B.Manpal Reddy on behalf of V.Venkat Ram Reddy, learned counsel for the petitioner.

Post the case on 11.12.2017

Member (Technical)

Member (Judicial)